

(a) whether the Central Soil Conservation Board has agreed to subsidize the D.V.C's Soil Conservation Research Centres;

(b) if so, the extent of the subsidy to be given;

(c) the nature of the specific schemes for which it will be given; and

(d) whether such schemes will need the approval of the Central Soil Conservation Board?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Yes.

(b) The Soil Conservation Board has decided to subsidize the Research Training and Demonstration Centre at Hazaribagh on a 50:50 basis.

(c) The scheme pertains to research demonstration and training in Soil Conservation methods.

(d) Yes.

**COORDINATION OF SEA AND RAIL TRANSPORT**

**\*1613. Pandit Munishwar Datt Upadhyay:** Will the Minister of Transport be pleased to state the nature of the decision taken by the Consultative Committee of ship-owners in Bombay on the 20th November, 1954 to co-ordinate the sea and rail transport?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** It was decided that the matter should be further examined by the Government in consultation with the Indian Coastal Conference.

**CONTRIBUTORY HEALTH SERVICE SCHEME**

**\*1614. Th. Lakshman Singh Charak:** Will the Minister of Health be pleased to state:

(a) the average number of patients who attend a hospital or a dispensary under the Contributory Health Service Scheme;

(b) the number of employees who have joined the Scheme; and

(c) what action Government have taken on the representations or complaints received so far with regard to this Scheme?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) A statement giving the information required is placed on the Table of the Sabha. [See Appendix VI, annexure No. 43.]

(b) 50,899.

(c) All complaints and representations are always duly considered. *Inter alia*, the number of medical officers has been increased; four more static dispensaries and three mobile dispensaries have been sanctioned; increased provision has been made for the purchase of special medicines, and an Advisory Committee has been constituted.

**KANKE MENTAL HOSPITAL**

**\*1615. { Dr. Ram Subhag Singh:  
Shri Deogam:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that admission to the Kanke Mental Hospital, Ranchi (Bihar), is allowed on payment of a ticket fee;

(b) if so, the amount of the fee;

(c) whether any protests have been made to Government in this regard; and

(d) if so, the action taken in the matter?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) No.

(b) to (d). Do not arise.

**GRANTS FOR ROADS**

**\*1616. Pandit D. N. Tiwary:** Will the Minister of Transport be pleased to state:

(a) the amount of grants and loans given to the State of Bihar for construction of village approach roads

in 1953-54 which has remained unutilized; and

(b) whether any reasons were given by the Bihar Government for not utilising the amount in full?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) The grant of Rs. 1 lakh made from the Central Road Fund (Ordinary) Reserve was not utilised.

(b) No, Sir.

#### CATTLE STERILITY SCHEME

**\*1617. Shri Viswanatha Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that six Regional Centres and one Central Station have been set up under the co-ordinated Cattle Sterility Scheme; and

(b) if so, the names of the places where the Regional Centres are located?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Yes, but these stations will start functioning only about August, 1955, when the Sterility Officers appointed for the purpose return from Sweden after training.

(b) The Colleges of Veterinary Science and Animal Husbandry:—

Bombay.

Calcutta (West Bengal).

Hissar (Punjab).

Madras.

Mathura (U.P.).

Patna (Bihar).

#### MECHANISATION OF RICE CULTIVATION

**\*1618. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken by Government for the mechanisation of rice cultivation in the country;

(b) whether Oliver OC-3 Crawler Tractors by William Jacks Company have been utilised for this purpose; and

(c) if so, the results thereof?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Yes.

(b) No.

(c) Does not arise.

#### REHABILITATION OF JOOMIAS

**\*1619. Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 749 on the 27th September, 1954 and state:

(a) the progress made so far in the rehabilitation of Joomias in Belona Sub-division of Tripura;

(b) whether such rehabilitation work is also being carried on at other places in Tripura; and

(c) if so, the names of those places?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) A statement is laid on the Table of the Sabha. [See Appendix VI, annexure No. 44.]

(b) and (c). Yes; Joomias are being allotted land in all the sub-divisions of the State.

#### घाघरा नदी पर पुल

**\*१६२०. श्री सिंहासन सिंह :** क्या परिवहन मंत्री १३ मई, १९५४ को दिये गये तारांकित प्रश्न संख्या २४८२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) घाघरा नदी पर दोहरी घाट के पास पानटून पुल बनाने के लिये क्या कार्य-वाही की गई है ; और